

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 13.03.2026

No. 252A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate 1st Class –cum- Addl. Civil Judge (Junior Division) in the judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their name in column no.4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Satyam S.D.J.M., Jamui (Under order of transfer to Biraul (Darbhanga))	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga
2.	Ms. Tanvi Tejaswita S.D.J.M., Darbhanga (Under order of transfer to Jehanabad)	(a) Judicial Magistrate (b) Patna (c) Patna	Patna
3.	Ms. Bhavika Sinha J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Jamui (Under order of transfer to Biraul (Darbhanga))	(a) Judicial Magistrate (b) Darbhanga (c) Darbhanga	Darbhanga
4.	Sri Safder Salah J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Hajipur (Under order of transfer to Sitamarhi)	(a) Judicial Magistrate (b) Bhabhua (c) Kaimur	Kaimur
5.	Ms. Sunita Kumari J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Patna City (Under order of transfer to Jhanjharpur (Madhubani))	(a) Judicial Magistrate (b) Kishanganj (c) Kishanganj	Kishanganj
6.	Ms. Sneha Singh J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Muzaffarpur (Under order of transfer to	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur

	Rosera (Samastipur)		
7.	Sri Mani Shankar Mani J.M. 1 st Class -cum-Addl. Civil Judge (Jr. Division), Muzaffarpur (Under order of transfer to Rosera (Samastipur))	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur
8.	Ms. Shabnam J.M. 1 st Class -cum- Addl. Civil Judge (Jr. Division), Hajipur (Under order of transfer to Sitamarhi)	(a) Judicial Magistrate (b) Bhabhua (c) Kaimur	Kaimur

By order of the High Court
Sd/- P.K. Malik
Registrar General

Memo No. 22479 - 22541 / Dated, Patna the 13.03.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / All the Principal District and Sessions Judge, Bihar for information {**and communication to the officers concerned.**

The officers concerned are directed to make over charge of their respective offices in such a way so as they join their new assignment latest by 31st March, 2026 positively.

The transfer of Ms. Tanvi Tejaswita, S.D.J.M., Darbhanga (Under order of transfer to Jehanabad) to Patna is allowed for one year.

Ms. Ritu Kumari, J.M.1st Class-cum-Addl.Civil Judge (Jr.Division), Chapra (under orders of transfer to Jehanabad), Ms. Suvarna Narayan, J.M.1st Class-cum-Addl.Civil Judge (Jr.Division), Purnea (under orders of transfer to Patna), and Ms. Priyanka Yadav, J.M.1st

Class-cum-Addl.Civil Judge (Jr.Division), Patna (under orders of transfer to Samastipur) are allowed to remain at their current judgeship till the completion of their maternity leave.

The representations of the following officers stand rejected:

- 1) Ms. Priyanka Kumari, J.M. 1st Class –cum- Addl. Civil Judge, (Jr. Division), Khagaria (under orders of transfer to Bagaha (West Champaran)),**
- 2) Ms. Shikha Pandey, J.M. 1st Class –cum- Addl. Civil Judge (Jr. Division), Kaimur at Bhabhua (under orders of transfer to Saran at Chapra),**
- 3) Ms. Surbhi Singhania, S.D.J.M., Siwan (under orders of transfer to Birpur (Supaul))**
- 4) Ms. Shreya, J.M. 1st Class –cum- Addl. Civil Judge (Jr. Division), Patna (under orders of transfer to Benipatti (Madhubani)),**
- 5) Sri Piyush Ranjan, J.M. 1st Class –cum- Addl. Civil Judge (Jr. Division), Muzaffarpur (under orders of transfer to Shahpur Patori (Samatipur)),**
- 6) Ms. Khushboo Anand, J.M. 1st Class -cum- Addl.Civil Judge (Jr.Division), Barh (under orders of transfer to Madhubani).}**

{-} For P.D.Js. concerned only.


Registrar General